

PROGRAMME

"Consumer Grievances & Dispute Resolution in
Telecom, Broadcasting & Cyber Sectors"

On 23rd September, 2023 at Amritsar

INAUGURAL SESSION	
09:30 am to 10:00 am	Registration
10:00 am to 10:02 am	National Anthem
10:02 am to 10:05 am	Lighting of Lamp
10:05 am to 10:10 am	Felicitation of the dignitaries
10:10 am to 10:20 am	Welcome & Introductory Address Hon'ble Mr. Justice D.N. Patel, Chairperson, TDSAT
10:20 am to 10:35 am	Address by Special Guest Shri Vinod Ghai, Advocate General, Government of Punjab
10:35 am to 10:50 am	Address by Guest of Honour Hon'ble Mr. Justice Arun Palli, Judge, Punjab and Haryana High Court
10:50 am to 11:05 am	Address by Chief Guest Hon'ble Mr. Justice Surya Kant, Judge, Supreme Court of India
11:05 am to 11:15 am	Vote of thanks Shri Manjul Bajpai, President, Telecom Lawyers' Association
11:15 am to 11:55 am	Tea Break
BUSINESS SESSION	
Moderator: Shri Manjul Bajpai, President, Telecom Lawyers' Association	
12:00 noon to 12:15 pm	Presentation/talk by Mr. Aman Pal, Additional Advocate General, Government of Punjab
12:15 pm to 12:30 pm	Presentation/talk by Mr. Pradeep Kumar Saini, President, Amritsar Bar Association
12:30 pm to 12:45 pm	Presentation/talk by Mr. Tejveer Singh Bhatia, Advocate on " <i>Evolution of TDSAT</i> "
12:45 pm to 01:00 pm	Presentation/talk by Ms. Payal Kakra, Advocate on " <i>Standard of Quality of Service and Consumer Interest</i> "
01:00 pm to 01:15pm	Presentation/talk by Mr. Kunal Tandon, Advocate on " <i>Highlights of the Data Protection Laws in India</i> "
01:15 pm to 01:30 pm	Presentation/talk by Mr. Vibhav Srivastava, Advocate on " <i>Dispute Resolution under IT Act</i> "
01:30 pm to 01:45 pm	Presentation/talk by Mr. Himanshu Dhawan, Advocate on " <i>Decoding the Digital Personal Data Protection Act, 2023</i> "
01:45 pm to 02:00 pm	Interactive Session & Concluding Remarks
02:00 pm to 02:10 pm	Vote of thanks by Mr. Nasir Husain, Advocate
02:10 pm to 02:12 pm	National Anthem
02:12 pm onwards	Lunch